

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/4429/2020

This the 28th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Riyaz Ahmad Bhat Aged 34 years, S/o Mohammad Ramzan Bhat R/o Godikadoh Tehsil Gandoh District Doda (At present Peerpoa Ganderbal Tehsil & District Ganderbal Kashmir)

.....**Applicant**

(Advocate:- Mr. H. Furrahi – not present)

Versus

1. State of Jammu and Kashmir through Commr/Secretary to Govt. General Administration Deptt. Civil Sectt. Jammu/Srinagar & Ors.

.....**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 02.07.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil